

**THE HIGH COURT OF KERALA**

Kochi - 682 031

Dated - 23-01-2014

**PROCEEDINGS**

Judicial Department - Filling up the vacancies of Sheristadars - Orders issued.

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**ORDER NO. B1 – 2629 / 2014**

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Sri. V. Balakrishnan, Sheristadar, MACT, Vadakara is transferred and posted as Sheristadar, Addl Sessions Court (Marad Cases), Kozhikode . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Tribunal and take charge as Sheristadar, Addl Sessions Court (Marad Cases), Kozhikode from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the MACT, Vadakara will hold the full additional charge of the post of Sheristadar of the court till Sri. N. J. George (Sl. No. 5) takes charge.

2. Sri. K.O. Jacob, Sheristadar, Special Court (SPE/CBI)-II, Ernakulam is transferred and posted as Sheristadar, Addl Sessions Court ( Abkari cases), Kottarakara . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl Sessions Court ( Abkari cases), Kottarakara from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the Special Court (SPE/CBI)-II, Ernakulam will hold the full additional charge of the post of Sheristadar of the court till Sri. T.K. Vinod (Sl. No.11 ) takes charge.

3. Sri. K.G. Vijayakumar, Sheristadar, MACT, Ernakulam is transferred and posted as Sheristadar, Family Court, Pala. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Tribunal and take charge as Sheristadar, Family Court, Pala from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the MACT, Ernakulam will hold the full additional charge of the post of Sheristadar of the court till Sri. A.K. Suresh Kumar (Sl. No.7 ) takes charge.

4. Smt. K.R. Sreekala, Sheristadar, Family Court, Pala is transferred and posted as Sheristadar Special Court (NDPS Act cases), Thodupuzha . She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar Special Court (NDPS Act cases), Thodupuzha from the Senior Superintendent / Junior Superintendent of the Court.

The Junior Superintendent / Head Clerk of the Family Court, Pala will hold the full additional charge of the post of Sheristadar of the court till Sri. K.G. Vijayakumar(Sl. No.3 ) takes charge.

5. Sri. N. J. George, Sheristadar, Special Court SC/ST (Prevention of Atrocities) Act Cases, Manjeri is transferred and posted as Sheristadar, MACT, Vadakara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Vadakara from the Junior Superintendent / Head Clerk of the Tribunal.

The Junior Superintendent / Head Clerk of the Special Court SC/ST (Prevention of Atrocities) Act, Manjeri will hold the full additional charge of the post of Sheristadar of the court till Sri. Suresh Babu. K.T (Sl. No.6 ) takes charge.

6. Sri. Suresh Babu. K.T, Sheristadar, Addl District and Sessions Court (for trial of cases relating to atrocities and sexual violence against women and children), Ernakulam is transferred and posted as Sheristadar, Spl Court SC/ST (Prevention of Atrocities) Act Cases, Manjeri . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Spl Court SC/ST (Prevention of Atrocities) Act Cases, Manjeri from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the Addl District and Sessions Court (for trial of cases relating to atrocities and sexual violence against women and children), Ernakulam will hold the full additional charge of the post of Sheristadar of the court till Sri. P.C. Kurian (Sl. No.12 ) takes charge.

7. Sri. A.K. Suresh Kumar, Sheristadar, MACT, Thiruvananthapuram is transferred and posted as Sheristadar, MACT, Ernakulam . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Tribunal and take charge as Sheristadar, MACT, Ernakulam from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the of the MACT, Thiruvananthapuram will hold the full additional charge of the post of Sheristadar of the court till Sri. C.K. Rajulal (Sl. No. 13) takes charge.

8. Sri. Chandran. P, Sheristadar, Family Court, Irinjalakkuda is transferred and posted as Sheristadar Cum Secretary Forest Tribunal, Kozhikode . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar Cum Secretary Forest Tribunal, Kozhikode from the senior most clerk of the Court

The Junior Superintendent / Head Clerk of the Family Court, Irinjalakkuda will hold the full additional charge of the post of the Sheristadar of the Court, till Sri. K.T Augusty ( Sl.No 9) takes charge.

9. Sri. K.T Augusty, Sheristadar, Chief Judicial Magistrate Court, Thrissur is transferred and posted as Sheristadar, Family Court, Irinjalakkuda. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the Court and take charge as Sheristadar, Family Court, Irinjalakkuda from the Junior Superintendent / Head Clerk of the Court .

Senior Superintendent / Junior Superintendent of the Chief Judicial Magistrate Court, Thrissur will hold the full additional charge of the post of the Sheristadar of the Court, till Sri. M. Suresh ( Sl.No 10) takes charge.

10 Sri. M. Suresh, Sheristadar Cum Secretary Forest Tribunal, Kozhikode is transferred and posted as Sheristadar, Chief Judicial Magistrate Court, Thrissur. He will handover charge of his office to the senior most clerk of the Court and take charge as Sheristadar, Chief Judicial Magistrate Court, Thrissur from the Senior Superintendent / Junior Superintendent of the Court .

The senior most clerk of the the Forest Tribunal, Kozhikode will hold the full additional charge of the post of the Sheristadar cum Secretary of the Court, till Sri. Chandran.P ( SI.No.8 ) takes charge.

11. Sri. T.K. Vinod, Sheristadar, Sub Court, Kannur is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar Spl. Court (SPE/CBI)-II, Ernakulam . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar Spl. Court (SPE/CBI)-II, Ernakulam from the Junior Superintendent /Head Clerk of the Court .

The Junior Superintendent / Head Clerk of the Sub Court, Kannur will hold the full additional charge of the post of the Sheristadar of the Court until further orders.

12. Sri. P.C. Kurian, Senior Superintendent, District Court, Kottayam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, Addl District and Sessions Court (for trial of cases relating to atrocities and sexual violence against women and children), Ernakulam . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl District and Sessions Court (for trial of cases relating to atrocities and sexual violence against women and children), Ernakulam from the Junior Superintendent /Head Clerk of the Court .

The Junior Superintendent / Head Clerk of the District Court, Kottayam will hold the full additional charge of the post of the Senior Superintendent of the Court until further orders.

13. Sri. C.K. Rajulal, Sheristadar, Sub Court, Kollam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, MACT, Thiruvananthapuram . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Thiruvananthapuram from the Junior Superintendent /Head Clerk of the Tribunal .

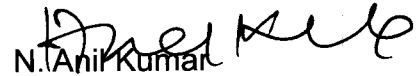
The Junior Superintendent / Head Clerk of the Sub Court, Kollam will hold the full additional charge of the post of the Sheristadar of the Court ,until further orders.

14. Shri V.M.Basheer, Sheristadar, Sub Court, Perumbavoor is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay of ₹ 21240 - 37040 and posted as Sheristadar, Family Court, Muvattupuzha . He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Family Court, Muvattupuzha from the Junior Superintendent /Head Clerk of the Court .

The Junior Superintendent / Head Clerk of the Sub Court, Perumbavoor will hold the full additional charge of the post of the Sheristadar of the Court until further orders.

The officers at Sl. Nos. 1-8 are not eligible for joining time and transfer TA.

(By Order ),

  
N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (14 copies).  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L).  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director, Kerala Judicial Academy.  
The District Judges Thiruvananthapuram, Kollam, Kottayam, Thodupuzha,  
Ernakulam, Thrissur, Kozhikode , Manjeri, and Thalassery.  
The MACT ,Thiruvananthapuram, Ernakulam and Vadamakara.  
The Addl Sessions Judge ( Abkari cases), Kottarakara.  
The Special Judge(NDPS Act cases), Thodupuzha .  
The Addl District and Sessions Judge (for trial of cases relating to atrocities and  
sexual violence against women and children), Ernakulam.  
The Special Judge, (SPE/CBI)-II, Ernakulam.  
The Addl Sessions Judge (Marad Cases) , Kozhikode  
The Spl Judge, SC/ST (POA) Act Cases , Manjeri.  
The Forest Tribunal Kozhikode.  
The Judges of Family Court Pala , Muvattupuzha and Irinjalakkuda.  
The Chief Judicial Magistrates Thrissur , and Kozhikode  
The Sub Judges Kollam, Perumbavoor and Kannur .  
The Officers concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B 3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges.